

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

IA 2561/2024 IN C.P. (IB)/1231(MB)2021

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **RESERVE BANK OF INDIA V/s RELIANCE
CAPITAL LTD**

IBC under Sec 7 Sec 60(5)

ORDER

1. Adv. Venkatesh Dhond, Sr. Counsel a/w Mr. Kunal Mehta for the Applicant is present and Adv. Gaurav Joshi, Sr. Counsel a/w Adv. Piyash Raheja for the Respondent No. 1, Adv. Pooja Dhar for the Respondent No. 3 are also present.
2. Ld. Counsel for the Respondent No. 3 made their submissions.
3. Ld. Counsel for the Applicant made submissions in rejoinder.
4. Counsel shall be at liberty to file synopsis of arguments in 05 days.
5. List this matter on **01.07.2024** for taking on record the synopsis. No further argument shall take place.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)